

## **BENCH-II**

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

CA(CAA) NO. 266/KB/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 1st August, 2017, 10.30 A.M

Name of the Company		Steelcity Metal Products (P) Ltd & Anr.		
Under Section		230-232		
SI. No.	Representativ	ition of Authorized ve (IN CAPITAL TERS)	Appearing on behalf of	Signature with date
1 N. Grurumurthy, Fer Partmer of Morobi & Association. 2. M. Le. MAROLI, E& H frence Many & Acko L'14.		Peli bourne	Modar hum Man	
3.1	Radhita Pakod Pastnes of Maso	lia, ACA Li & Associates	Applicats	Rootlike Paladia

01\_08\_2017- CA(CAA)No.266/KB/2017 - Steelcity Metal Products (P) Ltd. & Anr.

Ld. Lawyer on behalf of the petitioner is present.

Heard the petitioner at length.

Order is reserved.

MANORAMA KUMARI MEMBER(J)